

CENTRAL ELECTRICITY REGULATORY COMMISSION(CERC)

3rd & 4th Floor, Chandralok Building, 36, Janpath, New Delhi -110 001

☎: 011-23353503/23753918

No.19/5/2017/E/CERC/PoC Review

Date: 28th July'2017

NOTICE

Subject: Inviting Suggestion/Comments on framework of Sharing of inter-state Transmission Charges and Losses - Point of Connection (PoC) methodology and other matters.

The Central Commission vide office order dated 10.7.2017 has constituted a task force under the Chairmanship of Shri A.S.Bakshi, Member, CERC to undertake review of existing framework of sharing of interstate transmission charges and losses and recommend modifications, if any. The office order dated 10.7.2017 constituting the task force and its Terms of Reference are attached herewith.

2. Concerns/suggestions/views are invited from the stakeholders and interested parties, on the existing framework of sharing of transmission charges (Point of Connection charges) and aforesaid additional tasks to be undertaken by the task force and suggest alternatives supported by justification and relevant data. The concerns /suggestions would be taken into account by the task force while formulating the recommendations for the Commission.

3. Your considered views and suggestions may be submitted latest by 11.8.2017.

Sd/-
(Sanoj Kumar Jha)
Secretary, CERC

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chandralok Building, 36, Janpath,
New Delhi - 110001

Date: 10/07/2017

No. 19/5/2017/E/PoC Review

OFFICE ORDER

Subject : Constitution of Task Force to review of the framework of Point of Connection (PoC) Charges

The Commission, on 19th May, 2017 reviewed the framework of Point of Connection (PoC) Charges and noted that the regulations in the context were issued in 2010 and have been modified from time to time keeping in view the demands of time and concerns of various stakeholders. The Commission has decided to constitute a Task Force chaired by a Member of CERC and consisting of representatives from CERC, CEA, POSOCO, CTU and other concerned to review the framework of Point of Connection (PoC) charges so as to align transmission pricing with the future growth strategy of the sector.

2. In view of the above the Commission has decided to constitute a Committee with following compositions to review the prevailing framework of transmission pricing mechanism i.e. Point of Connection (PoC) charges:

- (1) Shri A.S. Bakshi, (Member, CERC)
- (2) Representative of CEA.
- (3) Representative of CTU.
- (4) Representative of POSOCO.
- (5) Shri S.C. Shrivastava, Chief(Engg), CERC
- (6) Shri M.K. Anand, Chief (Finance), CERC
- (7) Jt Chief (Engg), CERC- Member Secretary


The Committee may invite representatives of stakeholders or a well known expert, as and when required by the Committee. The Committee may seek assistance from CTU & NLDC for study and analysis purpose.

3. The Terms of Reference of the committee is as follows:

- (a) To critically examine the efficacy of the existing PoC mechanism to see whether the mechanism has served its purpose as enshrined in Tariff Policy namely sensitive to distance, direction and quantum of flow;
- (b) The role of the existing mechanism in improving the power market;
- (c) Deficiency in the existing mechanism if any, and in the light of issues and concerns of various stakeholders
- (d) To assess the status of availability of data and data telemetry in order to facilitate shifting towards actual scenario than the estimated scenario as done currently;

- (e) Suggest modifications required in the existing mechanism in due consideration of future market scenario, large scale capacity addition of renewable, introduction of GNA concept for transmission planning, introduction of ancillary services and reserves, supported by international experience in this regard;
- (f) Specify Reliability benefit in a large connected grid and provide methodology for determination of quantum of Reliability Support Charges and it's Sharing by constituents and to provide Methodology of Sharing of HVDC Charges by constituents;
- (g) Final Recommendations on Transmission pricing;
- (h) In addition the Taskforce shall also study the following and make recommendations to the Commission:
 - i. To assess the utilisation of transmission system and suggest measures to improve the utilisation of transmission system;
 - ii. To assess the reactive power requirement in integrated grid and examine the adequacy of available reactive power management resources;
 - iii. To assess the available transfer capability and the measures to improve the same;
 - iv. Any other relevant issue,

4. Committee may complete the work and submit report to the Commission within 6 months from the date of issue of this office order.


 10/07/19
(SANOJ KUMAR JHA)
 Secretary

Copy to:

- 1. Chairperson, CEA
- 2. C.O.O., CTU
- 3. C.E.O., POSOCO



With a request to nominate a person and provide his contact details including e-mail address within one week.

NTT:

Copy for information to:

- PPS to Chairperson
- PA to M(AKS),M (ASB),M (MKI),